

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated 30th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Delhi Distribution Ltd.

.....Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rahul Kinra

ORDER

It is pointed out that some of the issues raised in this Appeal are the subject matter of other Appeals pending before this Tribunal. Hence, Admit. Issue notice to the Respondents returnable on 02.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **02.12.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson